

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 14.08.2020 (FRIDAY)

COURT OF CHAIRPERSON

10:25 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 452 of 2020	Sushil Ansal Vs. Ashok Tripathi & Ors.	Vishvendra Tomer	Amar Pal – IRP Devanshi Singh-R1 & R2 Shohit Chaudhry

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**